

LPG distributors for an economical and efficient distribution system;

(b) is there any representation to the Oil companies by the LPG distributors in this respect;

(c) if so, the steps taken by the Oil companies; and

(d) whether the IOC has allowed any distributor to operate in undefined areas to enroll customers in unrelated areas far from their show rooms?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Rationalisation of areas of LPG distributors is a continuous process. Based on appointment of new distributors, adjustment of areas is undertaken, if considered necessary, so as to ensure economic and efficient functioning of the distributorships.

(b) and (c). Representations are received and duly considered by oil companies for taking remedial action.

(d) Areas of operation of LPG distributors is defined in their appointment letter. However, in exceptional cases due to lack of potential in their original marketing areas, their area of operation is extended.

Allotment of cooking gas Agencies to cooperative societies in U.P. and Bihar

4283. SHRI RAM SINGH SHAKYA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the particular agencies/cooperative Societies who were allotted Cooking Gas agencies in U.P., Bihar during the last three years;

(b) the criteria followed in sanctioning the cooking gas agencies to them; and

(c) the number of applications which were rejected for the allotment of cooking gas agencies giving the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS

(SHRI VEERENDRA PATIL): (a) Names of the particular agencies/co-operative societies who were allotted cooking gas agencies in U.P. and Bihar during the last three years are under:-

Uttar Pradesh

1. U.P. Upphokta Sahakari Sangh Limited.
2. RDSO Consumers Co-operative Societies Limited.

Bihar: None.

(b) According to the policy then in force, 25 per cent of all the agencies were reserved for persons belonging to SC/ST and 2 per cent for physically handicapped. The remaining 73 per cent of the agencies were being awarded on commercial considerations, preference being given to genuine and efficient Consumers Co-operative Societies, Agro-Industries Corporation etc. All appointments are made after inviting applications by issuing advertisements in the newspapers in circulation in the area concerned and selection of candidates has to be made by a duly constituted Selection Committee set up for the purpose by respective oil companies. However, Government undertakings may be awarded agencies without advertisement procedure, if such agencies are run departmentally by them.

(c) A large number of persons apply in respect of such agencies and complete records of such applications are not readily available. After selection of the agent is completed from among the applicants, the remaining applications are deemed rejected.

उत्तर प्रदेश में पम्प नहरों द्वारा सिंचाई के बारे में केन्द्रीय बल द्वारा नियंत्रण

4284. श्री जैनुल दशर : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में पम्प नहरों द्वारा सिंचाई की विभिन्न परियोजनाओं में से प्रत्येक के लिए पृथक-पृथक कितनी राशि दी गई है ;